

MEDIATION AND CONCILIATION PROJECT COMMITTEE
SUPREME COURT OF INDIA
SUPREME COURT COMPOUND
NEW DELHI

26.03.2018

Ref: Notice - Appointment of Consultant dated 12.02.2018 in the office of the Mediation and Conciliation Project Committee, Supreme Court of India.

Subject: Interview for recruitment of Consultant in the office of the Mediation and Conciliation Project Committee [MCPC], Supreme Court of India.

In response to advertisement dated 12.02.2018, the MCPC has received several applications for appointment of Consultant. Upon scrutiny of applications, it has been found that only 3 candidates have been found to be eligible.

It is hereby informed that these **3 candidates** are required to appear for interview on **Friday, the 6th April, 2018 at 11.00 a.m.** Candidates called for interview are required to report at **10.00 a.m. at Lawyers Chambers No. 107, R.K. Jain Block, Supreme Court Compound, New Delhi.**

Candidates are further required to bring all the original educational/qualification documents, for verification as mentioned in the notice dated 12.02.2018.

No traveling or any other allowance shall be paid to the candidates for appearing in the interview.

List of 3 eligible candidates is placed below.



(Dharmender Rana)
Member Secretary

Note : Candidates are expected to be punctual and shall report well in time.

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NAMES OF ELIGIBLE CANDIDATES FOR INTERVIEW

SRL. NO.	NAME OF CANDIDATES	FATHER'S NAME
1.	Ms. Nalini Pande	Mr. V.K. Pande
2.	Ms. Neha Mishra	Mr. Avinash Chandra Mishra
3.	Mr. Rahul Sachdeva	Mr. Jai Prakash Sachdeva